

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1280  
ANSWERED ON:17.08.2012  
VOTE AGAINST SYRIA IN UNSC  
Ajay Kumar SHRI

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether India along with some other countries voted in the United Nations Security Council (UNSC) against Syria recently;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the advantages likely to accrue to the country as a result of this decision?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (c) India voted in favour of the latest Resolution on the situation in Syria which was voted upon in the Security Council on 19 July 2012. The Resolution was supported by 11 of the 15 members of the Council, including India, but was not adopted due to a double veto by Russia and China.

India's support for the Resolution was in accordance with our consistent support for the efforts by the United Nations to mobilize international action to achieve a cessation of violence by all parties and the peaceful resolution of the ongoing crisis in Syria. India had also supported Resolutions 2042 and 2043 adopted by the Security Council in April 2012 for the establishment of the United Nations Supervision Mission in Syria (UNSMIS) and to oversee the implementation of the six-point plan of Mr Kofi Annan, Joint Special Envoy of the UN and the League of Arab States, accepted by the Government of Syria, to facilitate a cessation of violence and the commencement of a Syrian-led inclusive political process. In continuation of this policy, we voted in favour of the Security Council Resolution on 19 July 2012 to facilitate united action by the Security Council in support of the efforts of the Joint Special Envoy and to ensure the continued presence of the UNSMIS in Syria.